

ITEM NO.27

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 9582/2023

BHAGWAN PANDURANG KHEDEKAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

IA No. 94212/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 94215/2023 - EXEMPTION FROM FILING O.T.)

Date : 29-02-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Nrupal A Dingankar, Adv.
Ms. Samridhi S Jain, Adv.
Mr. Mahesh Jadhav, Adv.
Mr. Naman Shershtra, Adv.
Mr. Aman Varma, AOR
Ms. Pushkara A Bhonsle, Adv.

For Respondent(s)

Ms. Nupur Kumar, AOR

Mr. Yuvraj Gaikwad, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is granted four weeks' time as final
opportunity for filing counter affidavit.

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Respondent no.3 has filed counter affidavit.

Service is complete on respondent nos. 2 and 4 to 8 but none has entered appearance.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matter for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar